
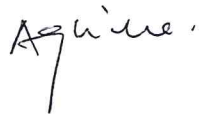



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	For orders on Affidavit of R-1.	397 / 398	Asianet Network Pvt. Ltd. & 3 Others Vs. Kannada Prabha Publications Ltd. & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M. SUNIL RAJA 9884827646	Respondent 2 to 4	
2.	Agrima Khanna 9880769856	Petitioner	
3.	Rishu Jain	Respondent no. 1	

**ORDER**

Counsel for petitioner is present. Counsel for Respondents are also present. For passing order on Affidavit filed by the petitioners for permission to infuse of funds, list it on 16/11/2017.

  
**Member (T)**

  
**Member (J)**